

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 1285**  
**TO BE ANSWERED ON THE 19th December 2022**  
**LAND REQUIRED FOR BHOGAPURAM AIRPORT IN ANDHRA**  
**PRADESH**

**1285. SHRI KANAKAMEDALA RAVINDRA KUMAR**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

**(a) whether the full extent of the required land for the construction and development of Bhogapuram Airport has been acquired;**

**(b) if so, the details thereof;**

**(c) whether Government has fixed any time line to complete the construction process and put in operation of Bhogapuram Airport; and**

**(d) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))**

**(a) & (b): Government of Andhra Pradesh (GoAP) has undertaken the development of Bhogapuram Greenfield airport in Public Private Partnership (PPP) mode. The land required for development of airport is approximately 2203 acres, out of which 2160.47 acres land has been acquired.**

**(c) & (d): As per the Greenfield Airports Policy, 2008, the responsibility for implementation of a Greenfield airport project lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.**

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